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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5766 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, th26 September, 2019.

Sub:- Station Leave.

Ref:- Your application dated 23.09.2019.


Sir,

With reference to the above, I am directed to inform you that station leave permission has been granted to the following Judicial officers of Nagaland Judicial services to attend the Golden Jubilee celebration of the Nagaland Bar Association scheduled to be held on 27th September at Dimapur.

Sl No.	Name	Designation
1	Shri S. Hukato Swu	Principal District & Sessions Judge, Mokokchung
2	Smti Khesheli Chishi	Principal District & Sessions Judge, Kohima
3	Smti M. T. Therieh	District & Sessions Judge, Phek
4	Shri Inalo Zhimomi	District & Sessions Judge, Mon
5	Shri Phuleto Yeptho	Chief Judicial Magistrate, Kohima

The officers may be informed accordingly.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 5767 /A. dtd. ---

Copy to:

1. The Systems Analyst , Gauhat High Court, Guwahati.





JT. REGISTRAR (VIGILANCE)

